

(Interruptions)

PROF. MADHU DANDAVATE *rose*

MR. SPEAKER : I am not barring you from a discussion. You can give it to me after this *suo motu* statement.

PROF. MADHU DANDAVATE : Why don't you say something ? Don't you think it is a serious matter ? Why don't you give a directive to the Home Minister ?

MR. SPEAKER : It is a serious matter. That is why I am asking him to make a statement; and a statement is coming.

PROF. MADHU DANDAVATE : Is he making a statement today ?

MR. SPEAKER : Yes; at 2 o'clock.

SHRI BASUDEB ACHARIA *rose*

MR. SPEAKER : Why don't you read the book ? Why do you ask me ? It is your right.

SHRI THAMPAN THOMAS (Mavelikara) : Two black-listed foreign nationals were received by the Kerala Government. An enquiry is necessary in this matter. I am bringing this matter to your notice. It is very serious.

MR. SPEAKER : You give me something in writing. I do not know what is what. I cannot take you words for granted. I cannot give you any understanding. You give me in writing and I shall find it out.

SHRI THAMPAN THOMAS : I have given it in writing.

MR. SPEAKER : Don't raise it here. Not allowed. (Interruptions) Mr. Somu, why don't you listen ? You have got a debate on Foreign Affairs just coming very shortly. You take it up there.

[Translation]

SHRI V. TULSIRAM (Nagarpurool) : I have given a notice that Sobraj and six others have escaped from Tihar Jail.

MR. SPEAKER : That issue is over.

SHRI V. TULSIRAM : In case this can happen in jail, what would the position of security elsewhere.

MR. SPEAKER : A statement is going to be made on this subject. I may caution all the Hon. Members not to take sweets outside.

12.06 hrs.

PETITION RE : AMENDMENT OF ARTICLE 311 OF THE CONSTITUTION OF INDIA

[English]

SHRI P. R. KUMARAMANGALAM (Salen) : I beg to present a petition signed by Shri Om Prakash Maken, Patron, National Confederation of Central Government Employees and Workers, New Delhi and other 50 million citizens regarding amendment of article 311 of the Constitution of India with a view to ensure security of service to Government servants.

SHRI EDUARDO FALEIRO (Mormugao) : Fifty million people signing a petition—it is a world record.

12.07 hrs.

MATTERS UNDER RULE 377

[English]

- (i) Need to establish a chain of Coast Guard Stations all along the 200 miles of sea coast of Orissa.

MR. SPEAKER : The House now shall take up matters under rule 377.

SHRI SOMNATH RATH (Aska) : The Baleshwar and Ganjam Coasts in Orissa contain strategic defence installations like the proof and experimentation zone in Chandapur in Baleshwar district and the Missiles Training and Research Centre in Ganjam District. The coastal areas are mostly unprotected and opened to the international water across bay.